GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2216 TO BE ANSWERED ON 09/08/2024

PAYMENT DUES TO WORKERS UNDER MGNREGA

2216 SHRI SHAKTISINH GOHIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the reason for not receiving the dues by MGNREGA workers in Tana village ofBhavnagar district of Gujarat yet;
- (b) the number of complaints received by the local administration with regard to workersnot receiving their money, the details thereof; and
- (c) by when these workers would receive their entire due amount?

ANSWER

MINISTER OF STATE IN MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (c): As per the information furnished by the State Government of Gujarat, there is no pendency of wage payment of labourers of Tana village of Bhavnagar district of Gujarat, except 13 number of transaction which have come under the category of failed transaction due to some technical issues. Concerned workers have been asked to submit additional information. After receipt of information from workers, Fund Transfer Order (FTOs) for failed transactions will be regenerated and requisite payment will made in due course.

Further as per the information received from the State Government of Gujarat, the local administration has not received any written complaint in the matter.
